

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.9 - IA/31(AHM)2024
in
CP/12(AHM)2022

Proceedings under Section 213 of Co. Act, 2013

IN THE MATTER OF:

Natural Capsules Ltd
V/s
Astra Lifecare(India) Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

IA/31(AHM)2024

None present for the applicant. Hard copy of the application is not received.

List for further consideration on 06.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)